

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 2091/2019**

New Delhi, this the 19<sup>th</sup> day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)**  
**Hon'ble Mr. Pradeep Kumar, Member (A)**

Sunil Kumar  
S/o Dharamvir Singh  
Age 39 years  
Presently posted as Supervisor  
Department Fire Service, Airport Authority of India  
R/o RZG62b, Gali No.6, Mandir Marg, Mahavir Enclave, New Delhi – 110 045.

... Applicant

(By Advocate :Mr. Ronak Karanpuria)

**Versus**

1. Ministry of Civil Aviation  
Through Joint Secretary  
Rajiv Gandhi Bhawan -110 003  
Block B, Safdarjung Airport Area, Vasant Vihar, New Delhi, Delhi -57.
2. Airport Authority of India  
Through Director  
Rajiv Gandhi Bhawan, Safdarjung, Airport, New Delhi – 110 003.
3. Directorate of Fire  
(Airport Authority of India)  
Through General Manager  
Rajiv Gandhi Bhawan, Safdarjung, Airport, New Delhi – 110 003

...Respondents

(By Advocate :Mr. Shailendra Tiwary)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

When the matter is taken up, learned counsel for respondents vehemently and strenuously contends that this OA is barred by limitation and applicant has not even filed any application for condonation of delay. The objection is overruled. Respondents are directed to dispose of representation dated 21.01.2017 by passing a speaking and reasoned order within three months from receipt of the certified copy of this order.

With the above orders, OA is disposed of. No order as to costs.

**(Pradeep Kumar)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

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